

(b) if so, the total amount of stones imported so far;

(c) what is the rate per thousand cubic feet of such imported sandstone;

(d) whether it is possible to collect sand stones in Tripura itself at a cheaper rate; and

(e) if so, what steps have been taken in the matter?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (e) A statement giving the requisite information is placed on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) Against orders placed for two lakh cubic feet stone boulders, 30,000 cubic feet have so far been collected by the Tripura Public Works Department at Agartala and 5,000 cubic feet at Belonia.

(c) The cost of imported stone boulders at Agartala is Rs. 2,375/- per thousand cubic feet and at Belonia Rs. 2,760/- per thousand cubic feet. However, at places like Dharmanagar and Kailashahar, which are nearer to the Assam region, there is no difference between the costs of Assam Stone and Tripura Stone. The cost of Assam stone at Dharmanagar is Rs. 1,040/- per thousand cubic feet which is the same as that of the Tripura stone.

(d) No. It is not possible to meet full requirements of stone boulders from areas within Tripura because stone is extremely scarce in the entire State.

(e) Does not arise.

Foreign Exchange Earned by I.A.C.

***805. Shri Vidya Charan Shukla:** Will the Minister of Transport and Communications be pleased to state:

(a) the estimated amount of foreign exchange earned directly or indirectly by the Indian Airlines Corporation in the years 1959, 1960 and 1961;

(b) the basis on which these figures have been arrived at; and

(c) the amount respectively of foreign exchange demanded and obtained by the Corporation for its business purposes during the years 1959, 1960 and 1961?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) to (c). Sir, I lay a statement on the Table of the House. [See Appendix II, annexure No. 60].

P. & T. Motor Service Section, Delhi

***807. Dr. Meikote:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Motor Transport Workers Act, 1961 has not been given effect to in the Delhi Posts and Telegraphs Motor Service Section; and

(b) if so, what action Government have taken or propose to take to implement the provision of the Act and to inquire into the circumstances of its non-implementation?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes.

(b) The applicability of the various provisions of the Act to the Mail Motor Service Organisation is under examination.

Security for Opening new Telephone Office

***808. Shri Dighe:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any securities are taken by the Posts and Telegraphs Department for opening a new Telegraph Office in the rural area; and

(b) if so, the nature of the security?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes, when the office is expected to work at a loss exceeding the permissible limit.

(b) Bank guarantee or security deposit account from a corporate body; security bonds from individuals.

Nagarjunasagar Dam

***810. Shri Laxmi Dass:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that twelve cement pillars costing about Rs. 3 lakhs of Nagarjunasagar Dam had been washed away in 1961;

(b) if so, the reasons for the same; and

(c) whether any enquiry has been made in the matter?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (c). The information is being collected from the Government of Andhra Pradesh and will be placed on the Table of the House as soon as it is received.

Bridge over Narmada at Barmhan

***812. Shri Hari Vishnu Kamath:** Will the Minister of Transport and Communications be pleased to state:

(a) when the road bridge over the Narmada river at Barmhan (Narsinghpur District Madhya Pradesh) will be constructed;

(b) whether it is a fact that the site was selected and work commenced over 5 years ago; and

(c) if so, the reasons for the inordinate delay?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The bridge is expected to be completed by March 1963.

(b) The bridge site was selected in April 1956, but the work has commenced only in March 1961.

(c) The delay in commencement of the work was mainly due to lack of response to the invitations for tenders and the time taken in negotiations and in settling various technical details and terms of contract with the contractors.

Delta Irrigation Scheme in Orissa

***815. Shri Surendranath Dwivedy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any revised delta irrigation scheme was submitted by the Government of Orissa and whether any extra amount has been made available by the centre for the purpose;

(b) whether it is a fact that the revised scheme excludes the project for the construction of an aqueduct in river Luna, a branch of Mahanadi meant for providing irrigation to flooded areas; and

(c) the details of the revised scheme, if any?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.

Nature Cure System

***816.** { Shri D. C. Sharma:
Shri Bhagwat Jha Azad:
Shri Bibhuti Mishra:

Will the Minister of Health be pleased to state:

(a) whether the Union Government have appointed a Committee to advise on matters relating to the development of the Nature Cure system of medicine during the Third Five Year Plan period;

(b) if so, the functions of the Committee; and

(c) the progress made so far?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.